

Important Forms

Address Form

ADDRESS FORM

IN THE COURT OF _____

Versus

Suit for _____ Date of Hearing: _____

The address of Plaintiff / Defendant / Applicant is as under:

Name with Father's Name	Caste	Resident of	Post Office	Tehsil	Distt.	Remarks

Sir,

All the summons, notices orders etc. in connection with the above suit be sent to me at the address given above.

In case of any change in address the same shall be communicated you with full particulars and details.

(Signature)